

(b) the details of the Purchase Committee(s) constituted by the Commissioner, Delhi as per the provisions of Rule 146 of the General Financial Rules-2005;

(c) the quantum of funds incurred by Delhi Police on the purchase of stationery and general items during the last two years; and

(d) the details of reasons for not purchasing stationery etc. from Kendriya Bhandar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police has reported that an approximate amount of ₹ 8,36,85,751/- was spent on stationery items purchased by Delhi Police as per provision of rule 145 and 146 of General Financial Rules-2005, during the year 2015-2016 (upto 31.01.2016). Delhi Police has also informed that the details about specification and purchase price of each stationery item separately are not Centrally collated by them.

(b) Delhi Police has constituted the local purchase committees under Rule 146 of GFRs in various Districts/Units/Bns. headed by their respective Head of Offices.

(c) The quantum of funds incurred by Delhi Police on the Purchase of Stationery and General Items during the last two years *i.e.* 2013-2014 and 2014-2015 are ₹ 22,19,38,455 and ₹ 26,20,52,868 respectively.

(d) Delhi Police has reported that the quotations are called from various Government stores including Kendriya Bhandar and reputed firms in this regard for participating in the tender proceeding for purchase of stationery articles. After receiving the quotations, the same are opened by the Purchase Committee and Work is awarded to the firm having the lowest quotations/bid.

**Meeting of terrorists and SP of Punjab Police before
Pathankot terror attack**

†66. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a meeting took place between terrorists and the SP of Punjab Police, goldsmith and others before attack on the Pathankot Air Force Base;

(b) if so, whether these people have been deemed free from culpability on the basis of the statements given by them during interrogation;

† Original notice of the question was received in Hindi.

(c) if so, whether the midnight activities of the unarmed patrolling SP and the accompanying goldsmith and others on the border, were not deemed to be suspicious; and

(d) if not, the reasons therefor and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per the investigation conducted by the NIA so far, Shri Salvinder Singh, SP, Punjab Police, his friend, Shri Rajesh, and Shri Madan Gopal, cook were abducted by the terrorists in the intervening night of 31 December, 2015 and 1 January, 2016. Subsequently, Shri Salvinder Singh and Shri Madan Gopal were tied up and thrown out near a canal and Shri Salvinder Singh's car was robbed by the terrorists. Shri Rajesh was later abandoned in the car of Shri Salvinder Singh, SP, near the boundary of Air Force Station, Pathankot after his throat was slit. However, he managed to survive.

(b) to (d) Investigation in this regard is in progress.

Incidents of atrocity/rape/harassment of women in Delhi

†67. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that an increase has been recorded in the incidents of atrocity/rape/harassment of women in Delhi;

(b) if not, the month-wise details of the above incidents concerning women from the financial year 2014-15 to January, 2016; and

(c) the details of the steps taken by the Ministry to avoid excesses on women?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The month-wise details of cases of crime against women reported to Delhi Police during 2014, 2015 and 2016 (upto 31.01.2016) are given in the Statement (*See* below).

(c) With a view to look into the safety issues for women in Delhi, a Special Task Force (STF) was constituted under the Chairmanship of the Union Home Secretary on 1st January, 2013. The Task Force has met regularly and issued instructions and directions to agencies sensitizing them on women safety issues. Crimes against women are handled with great sensitivity and Delhi Police has taken several concrete measures to check the incidents of crime against women. Some of the major initiatives are

† Original notice of the question was received in Hindi.